

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.05.2025

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2709 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Intec Capital Ltd. Vs. Uday Kumar Bhaskar Bhat & Ors.	Prashant Chari
2.	I.A. No. 2710 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Nikita Trehan Vs. Privilege Healthcare Services Pvt. Ltd. & Anr.	Debopriyo Moulik
3.	I.A. No. 2757 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Rajanee Balkrishna Joshi Vs. Bank of Baroda, Through IRP Deepa Kabra Rathi	Siddharth A. Mehta
4.	I.A. No. 2762 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Dhirajlal G. Hirpara & Anr. Vs. Committee of Creditors of Champion Agro Ltd. & Ors.	Masoom K. Shah

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Assistant Registrar